

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 128 of 2014

Dated : 27 August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1

ORDER

It is reported that appellant's arguments are already over and respondent is to argue now.

Post this Appeal for respondent's arguments as well as for rejoinder submissions, if any, on **7th September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

ss/rkt